## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/76/2017

NAME OF THE APPLICANT

: ULTRATECH HOUSING LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Gorall respondents Coursel for Publismen

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## **ORDER**

Counsel for petitioner present. Counsel representing the three shareholders, Mr Padam J Challani, Ms Ajitha P Challani and Saravana Global Energy Ltd, present and prayed for time to file objections. Time is enlarged at request. Put up on 12.02.2018.

-sd -(S VIJAYARAGHAVAN) Member (Technical)

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(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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